

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:114  
ANSWERED ON:04.03.2010  
MULTI SECTORAL DEVELOPMENT PROGRAMME  
Basheer Shri E. T. Muhammed;Shekhar Shri Neeraj

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the details of the proposals received, approved and pending under the Multi Sectoral Development Programme for the minorities in the current year, State-wise;
- (b) the details of the funds sanctioned for the programme in the current year, State-wise;
- (c) the time by which the pending proposals will be processed;
- (d) whether the Government has conducted any review of implementation of the Programme so far; and
- (e) if so, the outcome thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) For MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No.114 asked by Shri Neeraj Shekhar and Shri E. T. Mohammed Basheer regarding Multi Sectoral Development Programme to be answered on 04-03-2010.

(a) to (c): The details of proposals under Multi-sectoral Development Programme (MsDP) for minority concentration districts received from the State Governments/UT administration and approved by the Central Government, funds sanctioned and released in 2008-09 and 2009-10 State-wise, are annexed. The proposals received from the State Governments/UT administration are processed expeditiously and no proposal is pending.

(d) and (e): The scheme of MsDP has a monitoring mechanism for regular review at different levels in district, State/UT and Centre. The programme is reviewed and monitored periodically by an Oversight Committee at the Centre along with the representatives of the State Governments/ UT administration and this has improved the pace of implementation of the programme.